

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:59  
ANSWERED ON:26.02.2007  
FUNDS TO VOS  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether some voluntary organisations in Maharashtra are being provided grant-in-aid by the Union Government for protection of environment;
- (b) if so, the names of these organisations, indicating the year from which they are being provided grant-in-aid, during the last three years, year-wise;
- (c) whether the Government monitors the works executed by them with the funds provided to them under such grant-in-aid; and
- (d) if not, the details of the monitoring process?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir.
- (b) Names of voluntary organisations in Maharashtra provided grant-in-aid during the last three years is given in Annexure.
- (c) Yes, Sir.
- (d) Monitoring process inter-alia include mandatory audit of accounts of grantee organization, submission of audited utilization certificate, expenditure statement and a report on the activities conducted by the grantee organization besides field visits by officers of the ministry. In case of tree plantation activities, besides monitoring & evaluation by independent evaluators, Mid/Final term evaluation is done by the State Forest Department. Research Projects are monitored/ reviewed annually by the Expert Review Committee.